

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.19/(MAH)/2016
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: Mr. Manoj Chandra Jain
V/s.
M/s. Hrub Infracon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241, 242, 244 of the Companies Act,
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	CS RAMUL SANASRABUDINE	PLS for R1-R5	R. Sahasrabudine

ORDER

T.C.P. No. 19/241, 242, 244/NCLT/MB/MAH/2016

1. None for Petitioner. The Learned Representative for the Respondent is present.
2. Adjourned. to **7th June, 2017**. Respondent is directed to inform the other side the next date of hearing.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **20.04.2017**